1												2
Karnatuka	•		•		•	•		•		٠.	•	0*
Kerala .				•	•		•		•			6*
Madhya Pra	desh				•				•		•	0+
Maharashtra	; .						•	•	•			430
Manipur		•	•	•			•	•	•	(12) ●	• 1	231
Meghalaya					•						, a	1653
Mizoram		•				•	•				•	204
Nagaland		•								•	•	198
Orissa .						•					•	2363
Punjab .						•	•_	•	•		•	1196
Rajasthan							•		•		•	1174
Sikkim .											•	0*
Tamil Nadu												1525
Tripura												601
Uttar Pradesl	ι.											5060
West Bengal											•	0*
D & N Have	li.						•				•	0*
A & N Island	s.											0+
Lakshadweep			•	•								0*
Pondicherry										•		0*
Delhi .										•	•	0
Chandigarh										•	•	0

<sup>\*</sup>All Villages will be partially covered in these States by 31-3-1989.

## Welfare Schemes for Tribals

334. SHRI RAMSINH RATHWA: Will the Minister of WELFARE be pleased to state;

- (a) how many welfare schemes for Tribals remained unimplemented durng the last three years;
- (b) how much budgeted financial allocation on above schemes remained

unutilised during the last three years, State-wise, alongwith the reasons thereof; and

(c) the steps proposed to be taken for maximum utilisation of welfare schemes for tribals?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI-MATI SUMATI ORAON): (a) No welfare scheme for tribals remained

unimplemented during the last three years.

- (b) The budgeted financial allocations for the Schemes were fully utilised.
  - (c) Does not arise.

## Reservation of T. V. Serial<sub>S</sub> for SC/ST Producer<sub>S</sub>

335. SHRI RAMSINH RATHWA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there is any provision to reserve a certain quota of T. V. serials for SC and ST producers; and
- (b) if so, what are the details thereof; if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): (a) and (b) No, Sir. Proposals for TV serials are approved on the basis of the merit of each proposal.

## Export of Vegetables and Seasonal Fruits

336. SHRI S. S. AHLUWALIA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether export of vegetables and seasonal fruits have been on the increase during the last three years;
- (b) if so, the quantum of foreign exchange earned during the said period, year-wise and the names of major items exported;
- (c) whether any specific zone(s) in the country have been earmarked for installing food processing units; if so, the details thereof; and
- (d) what incentives are likely to be given to the farmers/growers who

would supply their produce to these Units instead of selling to markets?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER): (a) and (b) Export of fresh fruits and vegetables were of the following order during the last 3 years:

1985-86....Rs. 90.84 crores 1986-87....Rs 103.06 crores 1987-88....Rs. 92.98 crores

Major fruits exported are mango, citrus, apples, pineapple and grape. Among vegetables the principal ones are onion, Bhendi, bitter gourd, chilly etc.

- (c) No. Sir.
- (d) Does not arise.

## Damage of Crop due to Floods

- 337. SHRI S. S. AHLUWALIA: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government are aware that a large quantity of Food Crops got damaged due to recent floods in various States;
- (b) whether all these damaged crops are covered under the Crop Insurance Scheme;
- (c) if so, what steps are being taken to ensure disbursement of appropriate sums of insurance money to the actual victims without any scope of its being diverted fraudulently by any third party; and
- (d) what further steps are being contemplated to help the farmers in utilising the post-flood soil conditions to maximise the yields of rabi crops?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE